

Corrections in Votes recorded by members by operating the Automatic Vote Recording System

A member who is not able to record his/her vote by pressing the button due to any reason considered sufficient may, with the permission of the Chair, have his/her vote recorded before the result of the Division is announced. If a member finds that he/she has by mistake voted incorrectly by pressing the wrong button or voted from a wrong seat, he/she may be allowed to correct his/her mistake, provided he/she brings it to the notice of the Chair before the result of the Division is announced.

For effecting correction in the votes recorded by operating the Automatic Vote Recording System, the following correction slips are available: -

- (i) **SLIP FOR CORRECTING VOTE RECORDED FROM A WRONG SEAT** – This slip is printed on white paper and is to be used by a member who has recorded his/her vote from a wrong seat (*i.e.* seat allotted to another member).
- ii. **SLIP FOR RECORDING VOTE FOR ‘AYE’** – This slip is printed on cream paper and is to be used by a member for recording vote for ‘Aye’ in case the vote has not been recorded by the machine or for correcting the vote from ‘No’ or ‘Abstain’ to ‘Aye’, as the case may be.
- iii. **SLIP FOR RECORDING VOTE FOR ‘NO’** – This slip is printed on pink paper and is to be used by a member for recording the vote for ‘No’ in case the vote has not been recorded by the machine or for correcting the vote from ‘Aye’ or ‘Abstain’ to ‘No’, as the case may be.
- iv. **SLIP FOR RECORDING ABSTENTION** – This slip is printed on yellow paper and is to be used by a member for recording ‘Abstain’ in case the vote has not been recorded by the machine or for correcting the vote from ‘Aye’ or ‘No’ to ‘Abstain’, as the case may be.

These slips have been printed in English on one side and Hindi on the reverse.

Immediately after votes have been recorded by the machine and flashed on the Individual Result Display Boards, a member who has voted from a wrong seat, or whose vote has not been recorded by the machine, or who has by mistake voted incorrectly and desires correction in the results as flashed on the Individual Result Display Boards, should rise in his/her seat whereupon a Division Clerk will hand over to him/her one of the four slips, as the member may ask for.

The member concerned should make sure as to whether the mistake in recording the vote of his/her choice has actually occurred by referring to the Individual Result Display Board. In case of doubt, the member should consult the Officer at the Table.

The member desiring a correction to be made should fill in the requisite correction slip precisely and completely in all respects and then hand it over, without any delay, to the Division Clerk. While filling in the correction slip, the portions of the correction slip which are not applicable should be struck off clearly.

Kind co-operation of members is solicited.